

THE HIGH COURT OF ORISSA

NOTIFICATION

Cuttack, Dated 06.10.2026

No. **1025 / R-** The Hon'ble Court have been pleased to modify the Court's Notification No. 906/R dt.17.08.2020 (hereinafter referred as "the said Notification") as follows:

1. In the said Notification, for Point No. A. 9 of the Table of Yardstick for Judicial Officers, the following shall be substituted:

A	9) a)	Civil Misc. Appeal / Misc. case / Guardian Petition/ Arbitration / Testamentary / Interim Application	Two cases per day.
	b)	Execution	Five cases per day

2. In the said Notification, for the words "Two cases per day" occurring in column 4 of the Point No. A. 14 (5) of the Table of Yardstick for Judicial Officers, the words "Five cases per day" shall be substituted.
3. In the said Notification, for Point No. B. 8 of the Table of Yardstick for Judicial Officers, the following shall be substituted:

B	8 (a)	Cases under the Special Acts / Succession cases / Final Decree Proceedings/ Arbitration Cases U/s.5, 8,11,13,20 & 30 of Arbitration Act,1940 / Essential Commodities (Special Provisions) Act.	Two cases per day.
	(b)	Execution cases	Five cases per day.

4. In the said Notification, for the number and word “1 day” occurring in column 4 of the Point No. I. 3 of the Table of Yardstick for Judicial Officers, the words “Five cases per day” shall be substituted.

The above modifications shall come into force with effect from the month of **January 2027**.

BY ORDER OF THE COURT

Sd/-

(ANUPAM PATRA)
**MEMBER SECRETARY,
STATE COURT MANAGEMENT
SYSTEMS COMMITTEE**

Memo No. 15397 (60) Dated 06.10.2026

Copy forwarded to the:

1. All officers of the court
2. Addl. Registrar-cum-Principal Secretary to Hon’ble the Chief Justice
3. Joint Registrar / A.D.R.-cum-Addl. Principal Secretary / A.R.-cum-Sr. Secretary / Secretary attached to the Hon’ble Judges, for placing the same before their Lordship’s kind information
4. Superintendents, Appointment/ Computer/ Inspection/ Library/ Statistics Section
5. Technical Director, NIC, to upload the same in High Court of Orissa official website for information and necessary action.

Sd/-

**MEMBER SECRETARY,
STATE COURT MANAGEMENT
SYSTEMS COMMITTEE**

Memo No. 15398 (100) Dated 06.10.2026

Copy forwarded to the:

1. Principal Secretary to Govt. of Odisha, Home Deptt., Bhubaneswar,
2. Principal Secretary to Govt. of Odisha, Law Deptt., Bhubaneswar
3. District & Session Judge, (All)
4. Presiding Officer, Industrial Tribunal, Bhubaneswar/ Rourkela
5. Presiding Officer, Educational Tribunal, Odisha, Bhubaneswar
6. Director of Public Prosecution, Odisha, Bhubaneswar
7. Chairman, Administrative Tribunal, Odisha, Bhubaneswar Bench/ Cuttack Bench
8. Second Motor Accident Claims Tribunal, Berhampur/ Sambalpur
9. Chairman, Sales Tax Tribunal, Odisha, Cuttack
10. Member Secretary, Odisha State Legal Services Authority, Cuttack
11. Member, State Transport Appellate Tribunal, Sector-6, Plot No.1437, Block-9, Abhinaba Bidanasi, Cuttack
12. Judge, Family Court,(All)
13. Special Judge (Vigilance)/ Addl. Special Judge (Vigilance), Cuttack/ Bhubaneswar
14. Special Judge (CBI), Bhubaneswar
15. Chairman, Arbitration Tribunal, Bhubaneswar
16. Presiding Officer, Co-operative Tribunal, Bhubaneswar
17. Presiding Officer, Labour Court, Bhubaneswar/ Jeypore/ Sambalpur
18. Commissioner of Hindu Religious Endowments, Bhubaneswar
19. Director, Odisha Judicial Academy, Cuttack
20. Special Railway Magistrate, Khurda Road at Jatani/ Titilagarh
21. Authorized Officers, Special Judge (Spl. Court), Cuttack/ Bhubaneswar
22. Special Officer (Special Court), Bhubaneswar/ Cuttack
23. Presiding Officer, LAR & R Authority, Cuttack/ Berhampur/ Sambalpur
24. Secretary, Lokayukta, Bhubaneswar
25. Registrar, Odisha Human Right Commission, Bhubaneswar
26. Presiding Officer, Odisha Waqf Board, Old Secretariat, Cuttack
27. Adjudicating Officer, Odisha Real Estate Regulatory Authority, Bhubaneswar

for information and guidance and communication to the Judicial Officers working under your control.

Sd/-

**MEMBER SECRETARY,
STATE COURT MANAGEMENT
SYSTEMS COMMITTEE**